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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.41/BB/ 17	-	For hearing	230/ 232	NXP India Private Limited

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S A J. P. JOHN
S P J Legal *Advocates for petitioner*

Counsel for petitioner is present. The matter is listed today for hearing. ROC report is already received. OL report is also available on record.

We have heard the counsel for petitioner. He has filed synopsis.

List it for orders on 06.11.2017.

MEMBER (J)

MEMBER (T)